

[Shri Bhanu Prakash Singh]

- (2) (i) Review (Hindi and English versions) by the Government on the working of the Heavy Electricals (India) Limited, Bhopal, for the year 1968-69.

- (ii) Annual Report of the Heavy Electricals (India) Limited, Bhopal, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3330/70]

**Annual Report etc. of Triveni Structural
Ltd.**

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : I beg to lay on the Table a copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956 :-

- (i) Review by the Government on the working of the Triveni Structural Limited, for the year 1968-69.
- (ii) Annual Report of the Triveni Structural Limited, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3331/70]

**Statement re. Drought situation in the
Country**

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : I beg to lay on the Table a statement (Hindi and English versions) regarding drought conditions prevailing in parts of the Country (July, 1969 to March, 1970) [Placed in Library. See No. LT-3332/70]

PUBLIC ACCOUNTS COMMITTEE

**Hundred and Sixth, Hundred and Seventh
and Hundred and Tenth Reports**

SHRI H. N. MUKERJEE (Calcutta-North-East) : I beg to present the following Reports of the Public Accounts Committee :

- (i) Hundred and sixth Report (Hindi and English versions) regarding Paragraph 124 of Audit Report (Civil), 1969 and Audit Report on the accounts of National Co-operative Development Corporation for the years 1966-67 and 1967-68 (Department of Co-operation).
- (ii) Hundred and seventh Report regarding Audit Report (Civil) 1969 relating to the Ministries of Home Affairs, External Affairs and Department of Parliamentary Affairs.
- (iii) Hundred and tenth Report regarding Chapter II of Audit Report (Civil) on Revenue Receipts, 1969 relating to Customs.

13.33 hrs.

**CORRECTION OF ANSWER TO SNQ.
NO. 11 RE. ENQUIRY COMM-
ITTEE ON HALDIA BARAUNI
PIPELINE**

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINES AND METALS (DR. TRIGUNA SEN) : I beg to lay a statement on the Table of the House.

STATEMENT

In my replies to the Supplementaries to short Notice Question No. 11, regarding enquiry Committee on Haldia-Barauni Pipeline, I stated